

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 290/TT/2013

Date: 10.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of 400 kV D/C Chamera Pooling Station-
Jalandhar T/L along with bays and Line Reactor at Jalandhar under Transmission
System associated with Chamera-III HEP for tariff block 2009-14 in NR

Sir,

With reference to your above mentioned petition, I would like to state that an amount of ₹ 6102.09 lakh has been claimed as transmission tariff in para 8.2 (page 11) of the petition. However, as per Form-1 of the petition (page 118), total Transmission Tariff claimed by the petitioner is ₹ 6103.26 lakh. I request you to furnish clarification/ reconciled figures, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 24.12.2013.

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)